

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 90 OF 2021 (SZ)**

**IN THE MATTER OF:**

Naveen Kumar Jalagam,  
Telangana

....

Applicant(s)

Versus

State of Telangana & Others

....

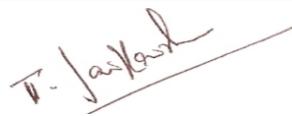
Respondent(s)

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R2)**

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**Place: Hyderabad**  
**Date: 05-03-2024.**

  
Counsel for Respondent  
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**REPORT DATED 04-03-2024 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO.2) IN OA NO. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA (V), KODAD (M), SURYAPET DISTRICT.**

It is to submit that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The Hon'ble NGT has reviewed the matter on 31.01.2024 and directed the Telangana State Pollution Control Board to produce guidelines based on which 'Consent to Establish' or 'Consent to Operate' was being issued to the Parboiled Rice Industries. The matter is posted for hearing on 07.03.2024.

The Hon'ble NGT also observed that the Respondent Board has not submitted report producing guidelines on Parboiled Rice Industries, despite granting several adjournments.

However, it is kindly submitted that the Respondent Board has filed a report dated:06.11.2023 submitting the guidelines being followed by the Respondent Board (**Annexure – I**).

**In this regard, the following is submitted:**

1. The Respondent Board vide Circular Memo dated: 06.02.1999 issued guidelines for Parboiled Rice activity (**Annexure - II**).
2. The details of the guidelines are herewith submitted as below:

<b>Storage of Husk</b>	Husk is to be stored in a closed shed only.
<b>Emission Standards</b>	The air pollution control equipment shall be installed to meet the standards prescribed (SPM-115.mg/Nm <sup>3</sup> )
<b>Effluent Standards</b>	The wastewater shall be treated to meet the standards prescribed by the MoE&F, GOI to dispose on land within the premises of the industry.
<b>Solid Waste</b>	Boiler ash shall be stored in a separate closed shed in one of the corners of the site away from

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	habitation and roads until its final disposal to brick manufacturers.
<p>➤ The new units shall be located at least 0.5 km away from human habitation i.e. boundary of the village/town etc.</p> <p>➤ The new units shall not be located in the catchment area of drinking water source.</p> <p>➤ Area of Land requirement for new plants: Plant: Ac. 0.5 and ETP: Ac.0.5. To utilize 10 KLD of wastewater, Ac.1.0 of land is required. For a plant of 25 TPD capacity, 30 KLD of wastewater will be generated as such about 4 acres of land is required (Plant: Ac. 0.5, ETP: Ac.0.5 and area required of land application of treated wastewater: Ac 3.0)</p>	

3. The industries carrying above activities have to provide / implement following control measure for minimizing and controlling pollution:

S.No	Nature of pollution	Control Measures
1	Water pollution	Effluent Treatment Plant (ETP)
2	Air Pollution	Air Pollution Control Equipments (APCEs)
	a. Emissions from chimney	viz., Cyclone dust collector/Mechanical dust collector/Multi cyclone dust collector/Bag filter
	b. Ash handling	Closed Ash Shed
	c. Husk handling	Closed Husk Shed

4. The status of the Respondent Rice mills regarding providing / implement control measure for minimizing and controlling pollution are as given below:

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
1	M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4)	ETP consisting of Collection cum Equalization tank, Aeration tank & Settling tank.	4 TPH Boiler provided with Dust bunkers followed by Cyclone dust collector as APCE.

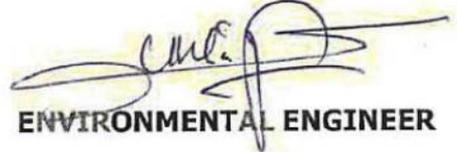
S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
2	M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District (R5)	ETP consisting of Collection cum primary settling tank, Diffused aeration tank and Secondary settling tank.	12 TPH Boiler provided with Multi Cyclone Dust Collectors followed by Wet scrubber as APCE.
3	M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	2.5 TPH Boiler provided with Dust bunker followed by Wet scrubber as APCE.
4	M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	3 TPH Boiler provided with Mechanical Dust Collector & Cyclone dust collector followed by Wet Scrubber as APCE.
5	M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
6	M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9)	NA (It's a steam rice mill)	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Cyclone Dust Collector as APCE.
7	M/s. Sri Kanaka mahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10)	<b>SICK</b> The industry is sick since more than 2 years and not in operation.	
8	M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2 TPH Boiler provided with Mechanical Dust Collector as APCE.
9	M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12)	NA (It's a steam rice mill)	3 TPH Boiler provided with Mechanical Dust Collector as APCE.

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
10	M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	3 TPH Boiler provided with Cyclone Dust Collector followed by Wet scrubber as APCE.
11	M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tanks, Filter feed tank, Multi media filter.	2 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
Note: All above operating industries have provided closed sheds for storage of ash and husk.			

It is submitted that the Board will monitor the industries regularly for the compliance of conditions / directions issued to control water & air pollution.

**Place: Nalgonda.**

**Date: 04-03-2024.**

  
ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER  
T.S. Pollution Control Board,  
Regional Office, Nalgonda.

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Annexure - I

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

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3.	<b>Annexure-II</b> - Respondent Board's Circular Memo dated 06.02.1999 on guidelines for Paraboiled Rice Mills.	9 - 10
4.	<b>Annexure-III</b> - Hon'ble NGT, Chennai Order dated 29.09.2023 in OA No. 90 of 2021.	12 - 13

**Place: Hyderabad**  
**Date: 07-11-2023.**

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**REPORT DATED 06-11-2023 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO.2) IN OA NO. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA (V), KODAD (M), SURYAPET DISTRICT.**

It is to submit that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The TSPCB has submitted latest status report dated 19.07.2023 before the Hon'ble NGT (**Annexure - I**).

The Hon'ble NGT has reviewed the matter on 29.09.2023 and directed the Telangana State Pollution Control Board to produce any guidelines already in existence for the Parboiled Rice activity. The matter is posted for hearing on 09.11.2023.

**In this regard, the following is submitted:**

1. The Respondent Board vide Circular Memo dated: 06.02.1999 issued guidelines for Parboiled Rice activity (**Annexure - II**).
2. The details of the guidelines are herewith submitted as below:

<b>Storage of Husk</b>	Husk is to be stored in a closed shed only.
<b>Emission Standards</b>	The air pollution control equipment shall be installed to meet the standards prescribed (SPM-115.mg/Nm3)
<b>Effluent Standards</b>	The wastewater shall be treated to meet the standards prescribed by the MoE&F, GOI to dispose on land within the premises of the industry.
<b>Solid Waste</b>	Boiler ash shall be stored in a separate closed shed in one of the corners of the site away from habitation and roads until its final disposal to brick manufacturers.
<p>➤ The new units shall be located at least 0.5 km away from human habitation i.e. boundary of the village/town etc.</p> <p>➤ The new units shall not be located in the catchment area of drinking water source.</p> <p>➤ Area of Land requirement for new plants:</p>	

Plant: Ac. 0.5 and ETP: Ac.0.5.

To utilize 10 KLD of wastewater, Ac.1.0 of land is required:

For a plant of 25 TPD capacity, 30 KLD of wastewater will be generated as such about 4 acres of land is required (Plant: Ac. 0.5, ETP: Ac.0.5 and area required of land application of treated wastewater: Ac 3.0)

3. The industries carrying above activities have to provide / implement following control measure for minimizing and controlling pollution:

S.No	Nature of pollution	Control Measures
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4	M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad	ETP consisting of Collection cum equalization tank,	3 TPH Boiler provided with Mechanical Dust

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S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
	(M), Suryapet District (R7)	Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	Collector & Cyclone dust collector followed by Wet Scrubber as APCE.
5	M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
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Note: All above operating industries have provided closed sheds for storage of ash and husk.			

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It is submitted that the Board will monitor the industries regularly for the compliance of conditions / directions issued to control water & air pollution.

**Place: Nalgonda.**

**Date: 06-11-2023.**



**ENVIRONMENTAL ENGINEER**  
**ENVIRONMENTAL ENGINEER**  
**T.S. Pollution Control Board,**  
**Regional Office, Nalgonda.**

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A.P. POLLUTION CONTROL BOARD  
2<sup>ND</sup> FLOOR, HUDA COMPLEX, MAITRIVANAM, S.R.NAGAR, HYDERABAD

Circular Memo No:12/PCB/CFE/Board Meet/96-

4157

Date : 06.02.99

Sub : PCB - CFE - Guidelines for Parboiled Rice Mills - Communicated -  
Reg.  
Ref : Minutes of 90<sup>th</sup> Board Meeting held on 12-01-99.

In the 90<sup>th</sup> Board Meeting held on 12-01-99, the Board Vide Resolution No.1236 had approved the siting guidelines for setting up Parboiled Rice Mills in our State. A copy of the guidelines approved by the Board are enclosed for implementation.

The Board had felt that if new technologies like sequencing batch reactor, extended aeration etc., are installed by the proponent, the ETP requirements may be scaled down appropriately.

All the E.E.s at the Regional Offices are hereby directed to follow the guidelines and opinion of the Board while processing the applications of entrepreneurs.

*[Signature]*  
for MEMBER SECRETARY

To

- 1) All the E.E.s at Regional Offices.
- 2) JCEE - 1, JCEE - II, SEEs at Board Office, Hyderabad for information.

*cc to E.E. R/o Kurnool*

*SEE I  
M. P. C. E. in  
Guidelines  
file  
6  
18/2*

GUIDELINES FOR PARBOILED RICE

1) CATEGORY - I Plat form (Solar drying) drying system:-

CATEGORY - II Elevator type (forced drying) system:-

- a) Generally boiling will be done in one shift in case of Cat- I and two shifts in case of Cat - II.
- b) Boiling capacity varies between 10 - 25 T/day
- c) The effluent quantity varies between 15 - 30 m<sup>3</sup>/day

2) Storage of Husk:

Husk has to be stored in a closed shed only.

3) Emission Standards:

The air pollution control equipment shall be installed to meet the standards prescribed by MOE&F, GOI.

4) Effluent Standards:

The wastewater shall be treated to meet the standards prescribed by the MOE&F, GOI to dispose on land within the premises of the industry.

5) Solid Waste:

Boiler ash shall be stored in a separate closed shed in one of the corners of the site away from habitation and roads until its final disposal.

The ash generated shall be disposed into secured landfill or sold in the market for manufacture of bricks etc.

The ETP sludge shall be disposed into a secured landfill.

6) Area of land:-

- i) Built up area  $\approx$  1/2 acre
- ii) E.T.P.  $\approx$  1/2 acre
- iii) To utilise 10 KL of wastewater 1 Acre of land is required.

For a plant of 25 TPD capacity 30 KLD of wastewater will be generated as such about 3 acres of land is required.

- iv) To develop 10 mts w... around the plant about 2.5 acres of land is required. Hence total area of land required to set up a plant is as follows.

Capacity TPD	Effluent discharge m <sup>3</sup> /day	Area of land required for land application, acres	Total acres
10	15	1.5	2.5
15	20	2.0	3.0
20	25	2.5	3.5
25	30	3.0	4.0

Note:- For the units who have adopted forced drying system, 1/2 acre land may be deducted from the total area of land mentioned above.

7) General:

- a) The new units shall be located at least 1/2 km away from human habitation i.e., boundary of the village / town etc.,
- b) The new units shall not be located in the catchment area of drinking water source.

~~1/1/99~~  
AEE

~~2/1/99~~  
SEE (CIC)

~~2/1/99~~  
M.S.